

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:869

ANSWERED ON:04.08.2011

LPG CONNECTIONS AND SUPPLY

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that the waiting list for LPG connections has increased substantially throughout the country and proposer to modify the rules for new connections ;
- (b) if so, the details thereof and the number of persons in the waiting list for LPG connections in various States particularly in Karnataka and Andhra Pradesh ;
- (c) the time frame by which the list is likely to be cleared ;
- (d) whether the Government is aware of the problems being faced by consumers due to shortage in supply of LPG used for domestic purposes specially in Andhra Pradesh ;
- (e) if so, the corrective measures being taken to ensure there is no shortage ; and
- (f) the number of distributors against whom action has been taken by the Government to check irregularities in LPG supply in Andhra Pradesh during the last three years ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI R. P. N. SINGH)

(a) to (c) : Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) have reported no waiting list in the country, Indian Oil Corporation Limited (IOC) has reported that there is a waiting list of 1,21,318 as on 01.07.2011 for release of new connections with their LPG distributors in the country, including 34,992 and 1,963 in the States of Andhra Pradesh and Karnataka respectively.

The present waiting list for release of new connection is expected to be liquidated by the end of August, 2011.

(d) & (e) : Public Sector Oil Marketing Companies (OMCs) have reported that at present, there is no overall shortage of LPG in the country and LPG supplies to distributors are being made by the OMCs through indigenous production and imports in accordance with the genuine demand of customers registered with the LPG distributors.

At present, while there is no backlog in LPG supplies in the State of Andhra Pradesh, there is a backlog of a few days in LPG supplies in the States of Uttar Pradesh, Uttarakhand, Tripura and Tamil Nadu. Government has advised OMCs to liquidate the backlog in the States by operating the bottling plants on Sundays and holidays & also during extended hours.

(f): Based on the established complaints of delay in LPG supplies, action has been taken in 60 cases against the LPG distributors in the State of Andhra Pradesh during last three years and April to June, 2011 under the provisions of Marketing Discipline Guidelines (MDG).